

अवकाश (अ.सि.)

27.10.26

प्र.प. (कार्यिक)

27/10/2026

**Affidavit to be Furnished by the candidate alongwith Nomination Paper
Before the Returning Officer**

For election to BIHAR ASSEMBLY (name of the House)

From KEOTI-86 Constituency (Name of the Constituency)

11912(2)
26/10/26

I, MURARI MOHAN JHA, son/ daughter/ wife of LATE DR. SHASHI BHUSHAN JHA, Aged 68 years, resident of

BALI BAGRAUL, Village- DARHAR, Block- BAHADURPUR, P.O.- LAHERIASARAI H.O., Distric- DARBHANGA(BIHAR)

846001 (mention full postal address) candidate at the above Election, do hereby solemnly affirm and state on oath as under:-

(strike out whichever is not applicable)

(1), I am a candidate set up by **BHARTIYA JANTA PARTY** (name of the political party) / am contesting as an Independent candidate.

(2), Details of PAN and status of filing of Income tax return :

Sl. No.	NAMES	Parmanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income Tax Return (in rupee)
1.	Self	ACIPJ3717B	2025 - 2026	Rs.26,33,535/-
2.	Spouse	AHBPK0433D	2025 - 2026	Rs.2,27,66,860/-
3.	Dependent 1 (HUF)	AAHHM1158G	2025 - 2026	Rs.8,42,270/-
4.	Dependent 2	NOT APPLICABLE	NOT APPLICABLE	NOT APPLICABLE
5.	Dependent 3	NOT APPLICABLE	NOT APPLICABLE	NOT APPLICABLE

(3), The following case(s) is/are pending against me in which cognizance has been taken by the court :-

Sl. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	NOT APPLICABLE
(b)	Name of the Court, Case No. and Date of order takin cognizance	NOT APPLICABLE
(c)	Details of Appeal(s)/ Application(s) for revision (if any) filed against the above order(s) :	NOT APPLICABLE

(4), Cases in which I have been convicted by a court of law (other those referred to in Form 26):

Sl. No.	Offence	Description
(a)	The details of cases, Sections of the Act and description of the offence for which convicted	NOT APPLICABLE
(b)	Name of the Court (s), Case No. and Date(s) of order(s)	NOT APPLICABLE
(c)	Punishment imposed :	NOT APPLICABLE

Murari Mohan Jha

(5). That I give herein below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents :-

A. Details of movable assets :

(Note)

1. (Assets in joint name indicating the extent of joint ownership will also have to be given)
2. In case of deposits/investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
3. Value of Bonds/Share/Debentures as per current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
4. Dependent, here means a person, substantially dependent on the income of the candidate.
5. Details including amount is to be given separately in respect of each investment)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant -2 Name	Dependant -3 Name
		Murari Mohan Jha	Ram Sati Kumari	Ancestral(HUF)	N.A.	N.A.
(i)	Cash in hand	Rs.15,670/-	Rs.26,948/-	Rs.3,31,019/-	NIL.	NIL.
(ii)	Details of Deposits in Banks accounts,(FDRs Term Deposits and all other types of Deposits including saving accounts) Deposits with Financial Institutions, Non-Banking Financial Companies and Cooperative societies and the amount in each such Deposits.	Rs.56,40,312/-	Rs.1,20,16,562/-	Rs.2,44,364/-		
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/ Mutual Funds and others and the amounts	N.A.	N.A.	NIL.	NIL.	NIL.
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in Post office or Insurance Company and the amount	Rs.5,96,437/-	Rs.2,21,660/-	NIL.	NIL.	NIL.
(v)	Personal loans/advance given to any person or entity including firm, company, Trust etc. and other receivables from debtors and the amount	Rs.50,000/-	Rs.21,67,720/-	27,90,500/-	NIL.	NIL.
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships(details of Make, Registration No.etc. Year of Purchase and amount	Annexure- I Rs.93,89,650/-	NOT APPLICABLE	Annexure- II Rs1,31,93,497/-	NIL.	NIL.
(vii)	Jewelry, bullion and valuable thing(give details of weight and value)	Gold 100gms. Rs.15,00,000/-	Gold 700gms. + Diamond+ 600gm Silver Rs.1,25,00,000/-	NIL.	NIL.	NIL.

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(viii)	Any other assets, such as values of claims /interests	Rs.1,52,701/- (Prepaid Tax & Ins.)	NIL	Rs.90,507/-	NIL	NIL
(ix)	Gross Total Value	Rs.1,73,44,770/-	Rs.2,69,32,890/-	Rs1,66,49,887/-	NIL	NIL

B. Details of Immovable assets

[Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated.
2. Each land or building or apartment should be mentioned separately in this format]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant 2 Name	Dependant 3 Name
		Murari Mohan Jha	Ram Sati Kumari	Ancestral(HUF)		
(i)	Agricultural Land		Mauze Bali Bagraul	Mauze Bisanpur		
	- Locations		Thana No.-545, Anchal Bahadurpur, Darbhanga	Thana No.-542, 548 Anchal-Bahadurpur	N.A.	N.A.
	- Survey number(s)		Khata-639, Khesra-58	Khata-87, 70, 22 Khesra-160, 210, 57 205 Area-0.315acre		
	- Area (Total measurement in acres)		Area- 0.190 Acre			
	Whether inherited property (Yes or NO)		NO	YES		
	Date of purchase in case of self acquired property		22.07.1997	N.A.		
	Cost of Land (in case of purchase) at the time of purchase.		Rs.2,00,000/-	N.A.		
	Any investment on the land by way of development construction etc.		NO	N.A.		
	Approximate Current market value		Rs.12.50.000/-	Rs.3,00.000/-		
(ii)	Non- Agricultural Land	Bali Bagraul, Darhar Anchal-Bahadurpur,	Mauze Bali Bagraul Anchal-Bahadurpur, Laheriasarai	Thana No.-542, Bishanpur Mahadeo Bahadurpur, Darbhanga Khata-243, Khesra-159	N.A. N.A.	N.A. N.A.
	- Locations					
	- Survey number(s)					
	- Area (Total measurement in acres)	8270 Sft.	Darbhanga 1 Katha 7 Door	Area-2940sft		
	Whether inherited property (Yes or NO)	NO	NO	YES		
	Date of purchase in case of self acquired property	11.07.2022	03.12.2019	N.A.		
	Cost of Land (in case of purchase) at the time of purchase.	Rs.18,55,000/-	Rs.15,20,000/-	N.A.		
	Any investment on the land by way of development construction etc.	NO	NO	NO		
	Approximate Current market value	Rs.30,00,000/-	Rs.40,00,000/-	Rs.10,00,000/-		

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(iii)	Commercial Buildings (including apartments)	House No.-LGF-B-4 Safdarjanj Enclave, New Delhi-110029	N I L.	N.A.	N.A.
	- Locations		N I L.	N.A.	N.A.
	- Survey number(s)				
	Built up Area (Total measurement in sq. ft)	1400 sqft			
	Whether inherited property (Yes or NO)	NO			
	Date of purchase in case of self acquired property	19.09.2016			
	Cost of Land (in case of purchase) at the time of purchase.	Rs.61,36,000/-			
	Any investment on the land by way of development construction etc.	NO			
	Approximate Current market value	N I L.	Rs.1,25,00,000/-		
	value				
(iv) (a)	Residential Buildings (including apartments)	DDA FLAT-6050/1 G.FLOOR,SECTOR-D POCKET-6 VASANT KUNJ NEW DELHI-110070	Mauze-Rasalpur Kala Anchal- Bahadurpur	N.A.	N.A.
	- Locations			N.A.	N.A.
	- Survey number(s)		Khata No. 170 Khesara No. - 257		
	- Area (Total measurement in acres)	76 Sq. Mtrs.	1/4th of 36,000 Sft.		
	Built up Area (Total measurement in sq. ft)	76 Sq. Mtrs.	1/4th of 4900 Sft.		
	Whether inherited property (Yes or NO)	NO	NO		
	Date of purchase in case of self acquired property	07.08.2025	N.A.		
	Cost of Land (in case of purchase) at the time of purchase.	Rs.1,18,50,000/-	N.A.		
	Any investment on the land by way of development construction etc.	NO	N.A.		
	Approximate Current market value	Rs.1,25,00,000/-	Rs.1,25,00,000/-		
(iv) (b)	Residential Buildings (including apartments)	27 Flats /22700sqft Mauze-Sohan,Mahesh- patti, Darbhanga Bahadurpur,Darbhang Khata-2033,Khesr-709	N I L.	N.A.	N.A.
	- Locations		N I L.	N.A.	N.A.
	- Survey number(s)				
	- Area (Total measurement in acres)	About 19000 Sft.			
	Built up Area (Total measurement in sq. ft)	About 19000 Sft.			
	Whether inherited property (Yes or NO)	NO			

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	Date of purchase in case of self acquired property	20.03.2002			
	Cost of Land (in case of purchase) at the time of purchase.	Rs.2,95,000/-			
	Any investment on the land by way of development construction etc.	Developed by Builder			
	Approximate Current market value	Rs.13,50,00,000/-			
(v)	Others (such as interest in property)		NIL	N.A.	N.A.
(vi)	Gross Total Value	Rs.16,62,50,000/-	Rs.1,38,00,000/-	NIL	NIL

(6) I give herein below the details of my liabilities / dues to public financial institutions and government :-
(Note : Please give separate details of name of Bank, institution, entity or individual and amount for each item)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Name
		Murari Mohan Jha	Ram Sati Kumari	Ancestral(HUF)	N.A.	N.A.
(i)	Loan or dues to Bank/ Financial Institution(s)			Central Bank of India India and Mahindra & Mahindra	NIL	NIL
	Name of Bank or FI	Central Bank of India	Axis Bank			
	Amount outstanding	Rs. 8,702/-	Rs.97,87,492/-	Rs.44,66,546/-		
	Nature of loan	OD Account	Home Loan Account	Vehicle Loan		
	Loan or dues to any individuals/ Entity other than mentioned in (i) above					
	Name(s)	Murari Mohan Jha huf	Rani Kumari	Hari Mohan Jha huf		
	Amount outstanding	Ram Sati Kumari	Vikas Kumar	Ram Sati Kumari		
	Nature of loan	Rs.19,77,720/-	Rs.3,00,000/-	Rs. 6,40,000/-		
		Vehicle Loan	Advance for Flats	Vehicle Loan		
	Any other liability	Rs.1,80,000/-	Rs.1,97,000/-	NIL	NIL	NIL
	Gross Total of liabilities	Rs.21,66,422/-	Rs.1,02,84,492/-	Rs.51,06,546/-		
(ii)	Government dues :					
	Dues to departments dealing with government accommodation	NIL	NIL	NIL	NIL	NIL
	Dues to departments dealing with supply of water	NIL	NIL	NIL	NIL	NIL
	Dues to departments dealing with supply of electricity	NIL	NIL	NIL	NIL	NIL
	Dues to departments dealing with telephones/ mobiles	NIL	NIL	NIL	NIL	NIL

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Dues to departments dealing with government transport (including aircraft and helicopters)	NIL.	NIL.	NIL.	NIL.	NIL.	NIL.
Income Tax Dues	NIL.	Rs.1,54,13,250/-	NIL.	NIL.	NIL.	NIL.
Wealth tax Dues	NIL.	NIL.	NIL.	NIL.	NIL.	NIL.
Service tax Dues	NIL.	NIL.	NIL.	NIL.	NIL.	NIL.
Municipal/Property Tax Dues	NIL.	NIL.	NIL.	NIL.	NIL.	NIL.
Sales tax Dues	NIL.	NIL.	NIL.	NIL.	NIL.	NIL.
Any other dues	NIL.	NIL.	NIL.	NIL.	NIL.	NIL.
Grand total of all Govt. Dues	NIL.	Rs.1,54,13,250/-	NIL.	NIL.	NIL.	NIL.

(7) Details of profession or occupation :

- Self... LECTURER, BUSINESS & MLA
- Spouse..... TEACHER IN GOVT. HIGH SCHOOL

(8) My educational qualification is as under : M.A. (PHD)

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)
(Name of the School / College/ University and the year in which the course was completed)

(9) ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE

1.	Name of the candidate	Sh/Smt./ Kum. DR. MURARI MOHAN JHA			
2.	Full postal address	BALI BAGRAUL, DARHAR, BAHADURPUR, LAHERIASARAI, DARBHANGA (BIHAR) - 846001			
3.	Number and Name of the constituency and state	KEOTI - 86, BIHAR			
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	BHARTIYA JANTA PARTY			
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	ZERO			
	(b) Total number of Pending cases where the court (s) have taken cognizance	ZERO			
5.	PAN of	Parmanent Account Number (PAN)	The financial year for which the last income-tax return has been filed	Total income shown (in rupees)	
	(a) Candidate	ACIPJ3717B	2025 - 2026	Rs.26,33,535/-	
	(b) Spouse :	AHBPK0433D	2025 - 2026	Rs.2,27,66,860/-	
	(c) Dependants (HUF)	AAHHM1158G	2025 - 2026	Rs.8,42,270/-	

Murari Mohan Jha

6. Details of Assets and Liabilities in rupees					
	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name
		Murari Mohan Jha	RAM SATI KUMARI	(HUF)	
A.	Movable Asset(Total value)	Rs.1,73,44,770/-	Rs.2,69,32,890/-	Rs.1,66,49,887/-	
B.	Immovable Asset				N.A.
	(i) Purchase Price and Development cost of Immovable Property (Total Value)	Rs. 18,55,000/-	Rs.2,00,01,000/-	N.A.	
	(ii) Approximate Current Market Price of Asset (Total Value)	Rs.30,00,000/-	Rs.16,62,50,000/-	1,38,00,000/-	NIL
7.	Liabilities				
	(i) Government dues(Total)	NIL	Rs.1,54,13,250/-	NIL	NIL
	(ii) Loan from Bank, Financial Institutions and others(Total)	NIL	Rs.1,02,84,492/-	NIL	NIL
8.	Highest educational qualification :	M.A. (PHD), D.LITT, LALIT NARAYAN MITHILA UNIVERSITY, DARBHANGA, BIHAR (Give details of highest School / University education with full form of the certificate/ diploma/ degree course) (Name of the School / College/ University and the year in which the course was completed)			

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing materials has been concealed there from. I further declare that :

(a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above.

(b) I, my spouse or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at DARBHANGA this the ...26th..... day ofOctober.....2026

Murari Mohan Jha
DEPONENT 26.10.26

- Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.
2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public
3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable" as the case may be should be mentioned.
4. The affidavit should be either typed or written legibly and neatly.

ANNEXTURE -1

From,

Murari Mohan Jha,
Bahadurpur, Darhar,
Laheriasarai,
Darbhanga-846001

DETAILS OF MOTOR VEHICLES IN INDIVIDUAL

<u>Year of Making</u>	<u>Registration Number</u>	<u>Amount</u>	
2015	BUS NO.-BR06PC9909	22,69,834.00	28.01.2016
2016	BUS NO.-BRO6PD3060	31,03,005.00	16.01.2017
2018	INNOVA CAR-BRO7PB9200	19,60,946.00	16.07.2018
2021	Scorpio-BR07PC0920	20,55,865.00	14.04.2021
<u>T O T A L</u>		<u>93,89,650.00</u>	

ANNEXTURE - II

DETAILS OF MOTOR VEHICLES IN HUF

<u>Year of Making</u>	<u>Registration Number</u>	<u>Amount</u>	<u>Purchase Date</u>
2019	BUS NO.-BR06PE3906	28,05,000	18.06.2019
2024	BUS NO.- BR06PG3371	47,28,725	07.08.2024
2025	BUS NO.- BR06PG7061	44,64,350	10.06.2025
2014	CAR NO.-BRO7S6300 (Ecosport)	10,68,348	24.10.2014
2013	Motor cycle - BR07N9009	56,908	03.07.2013
2017	Motor cycle - BR07AA2700	70,166	14.06.2017
<u>T O T A L</u>		<u>1,31,93,497</u>	

Murari Mohan Jha
26-10-26